

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 33 /Confdl./2021
II-2-2/2002 (Pt. III)

Bilaspur, dated the 21 January, 2021

The following District Judge (Selection Grade), as specified in Column No. (2) of the table below, are, hereby, appointed to the category of District Judge (Super Time Scale) in the Pay-scale of Rs. 182200-224100 from the date mentioned in Column No. (3):

TABLE

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Super Time Scale)
(1)	(2)	(3)
(a)	Shri Jagdamba Rai, District and Sessions Judge, Janjgir-Champa	19.01.2021
(b)	Shri Arvind Kumar Verma, District and Sessions Judge, Bilaspur	19.01.2021
(c)	Shri Onkar Prasad Gupta, District and Sessions Judge, Koriya (Baikunthpur)	19.01.2021
(d)	Shri Santosh Sharma, Registrar (Selection & Appointment), High Court of Chhattisgarh, Bilaspur	19.01.2021
(e)	Shri Rajesh Kumar Shrivastava, District and Sessions Judge, Durg	19.01.2021
(f)	Smt. Sushma Sawant, District and Sessions Judge, Mahasamund	19.01.2021
(g)	Shri Sudhir Kumar, District and Sessions Judge, Dhamtari	19.01.2021
(h)	Shri Doctorlal Katakwar, District and Sessions Judge, Uttar Bastar (Kanker)	19.01.2021
(i)	Shri Ramashankar Prasad, District and Sessions Judge, Raigarh	19.01.2021
(j)	Shri Rajnish Shrivastava, District and Sessions Judge, Baloda-Bazar	19.01.2021
(k)	Shri Balram Prasad Verma, District and Sessions Judge, Surguja (Ambikapur)	19.01.2021
(l)	Shri Vijay Kumar Ekka, President, District Consumer Disputes Redressal Forum, Jagdalpur	19.01.2021
(m)	Shri Anand Kumar Singhal, District and Sessions Judge, Bemetara	19.01.2021

Contd...2/-

(2)

(n)	Shri Hemant Saraf, District and Sessions Judge, Surajpur	19.01.2021
(o)	Shri Rakesh Bihari Ghore, District and Sessions Judge, Korba	19.01.2021
(p)	Shri Ashok Kumar Lunia, District and Sessions Judge, Balrampur at Ramanujanj	19.01.2021

BY ORDER OF THE HIGH COURT

Deepak Kumar Tiwari
21.01.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Endt. No. 34 /Confdl./2021
II-2-2/2002 (Pt. III)

Bilaspur, dated the 21 January, 2021

Copy forwarded to: -

1. Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar ([I. & E] & [Vig.]/S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
17. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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(3)

18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.

19.

- (a) Shri Jagdamba Rai, District and Sessions Judge, Janjgir-Champa,
- (b) Shri Arvind Kumar Verma, District and Sessions Judge, Bilaspur,
- (c) Shri Onkar Prasad Gupta, District and Sessions Judge, Koriya (Baikunthpur),
- (d) Shri Santosh Sharma, Registrar (Selection & Appointment), High Court of Chhattisgarh, Bilaspur,
- (e) Shri Rajesh Kumar Shrivastava, District and Sessions Judge, Durg,
- (f) Smt. Sushma Sawant, District and Sessions Judge, Mahasamund,
- (g) Shri Sudhir Kumar, District and Sessions Judge, Dhamtari,
- (h) Shri Doctorlal Katakwar, District and Sessions Judge, Uttar Bastar (Kanker),
- (i) Shri Ramashankar Prasad, District and Sessions Judge, Raigarh,
- (j) Shri Rajnish Shrivastava, District and Sessions Judge, Baloda-Bazar,
- (k) Shri Balram Prasad Verma, District and Sessions Judge, Surguja (Ambikapur),
- (l) Shri Vijay Kumar Ekka, President, District Consumer Disputes Redressal Forum, Jagdalpur,
- (m) Shri Anand Kumar Singhal, District and Sessions Judge, Bemetara,
- (n) Shri Hemant Saraf, District and Sessions Judge, Surajpur,
- (o) Shri Rakesh Bihari Ghore, District and Sessions Judge, Korba,
- (p) Shri Ashok Kumar Lunia, District and Sessions Judge, Balrampur at Ramanujganj
for information.

20. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Dhamtari / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.

21. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.

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(4)

22. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

P. W. D.
21.01.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL